

Supreme Court of India

PRESS RELEASE

25/11/2019

Supreme Court of India is organising a programme to mark the celebrations of the momentous event of Constitution Day on 26th November, 2019.

The programme to be organised in the evening of 26th November, 2019 at the Auditorium, Additional Building Complex, Supreme Court of India, Mathura Road, New Delhi will be graced by Shri Ram Nath Kovind, Hon'ble the President of India, Shri Justice Sharad A. Bobde, Hon'ble the Chief Justice of India and Shri Ravi Shankar Prasad, Hon'ble Union Minister for Law & Justice and Electronics & Information Technology.

Hon'ble Shri Justice N. V. Ramana, Hon'ble Shri Justice Arun Mishra, Hon'ble Judges of Supreme Court of India, Shri K. K. Venugopal, Attorney General for India and Shri Rakesh Khanna, President Supreme Court Bar Association, Office bearers of SCBA and SCAORA and other dignitaries will also grace the occasion.

On this occasion 'Indian Judiciary: Annual Report 2018-2019' will be presented to Hon'ble the President of India. The Annual Report published by Supreme Court of India showcases the initiatives and achievements of the entire Indian Judiciary, including Supreme Court of India and 25 High Courts with Subordinate Courts under their jurisdiction, on one platform for information and reference.

Official Multilingual Mobile App. of Supreme Court of India, developed with the technical consultation of National Informatics Centre will also be launched. It will be available for download on the website of Supreme Court and would provide authentic real time access to Case Status, Display Board, Daily Orders, Judgments, Office Reports, Circulars and several other useful information for Lawyers, Litigants and citizens. This App., as of now, will be available in English, Hindi and six regional language scripts.

The 'Supreme Court Vidhik Anuvaad Software' short termed as '*SUVAS*' shall also be presented to Hon'ble the President of India, on this occasion. *SUVAS* is a machine assisted translation tool trained by Artificial Intelligence. This Tool is especially designed for Judicial Domain and at present, has the capacity and capability of translating English Judicial documents, Orders or Judgments into nine vernacular languages scripts and vice versa. This is the first step towards introduction of Artificial Intelligence in Judicial Domain.
